

HINDUSTHAN SAFETY GLASS INDUSTRIES LIMITEDRegistered Office: 31/1, Room No. 309, Chatawala, 3rd Floor, Kolkata-700 012

Tel. No.: +91 33 3261 5598, E-Mail ID: info@hindusthansafetyglass.com

Website: www.hindusthansafetyglass.com

Open Offer for Acquisition of 7,94,350 Equity Shares from the Shareholders of Hindusthan Safety Glass Industries Limited ('Target Company') by Mr. Ripu Sudan Kundra (alias Mr. Raj Kundra) ('Acquirer 1') and Mrs. Shilpa Shetty Kundra ('Acquirer 2')

This Post Offer Advertisement is being issued by Mark Corporate Advisors Private Limited ('Manager to the Offer') on behalf of the Acquirers in connection with the Open Offer made by the Acquirers, to acquire 7,94,350 fully paid-up equity shares of face value of ₹ 10 each of the Target Company ('Equity Shares'), representing 26% of the Voting Capital of the Target Company ('Offer') in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on September 08, 2014 (Monday) in the following newspapers:

Newspaper	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Mumbai Lakshadep	Marathi	Mumbai Edition
Kalantar Patrika	Bengali	Kolkata Edition

- Name of the Target Company : Hindusthan Safety Glass Industries Limited
- Name of the Acquirers : a) Mr. Ripu Sudan Kundra (alias Mr. Raj Kundra) ('Acquirer 1')
b) Mrs. Shilpa Shetty Kundra ('Acquirer 2')
- Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
- Name of the Registrar to the Offer : Bigshare Services Private Limited
- Offer Details:
 - Date of Opening of the Offer : March 02, 2015 (Monday)
 - Date of Closure of the Offer : March 16, 2015 (Monday)
- Date of Completion of Payment of Consideration and communication of Rejection/Acceptance : Not Applicable
- Details of Acquisition:

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹ 12.00		₹ 12.00	
7.2.	Aggregate number of shares tendered	Not Applicable		Nil	
7.3.	Aggregate number of shares accepted	7,94,350*		Not Applicable	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 95,32,200*		Nil	
7.5.	Shareholding of the Acquirers/PAC before Public Announcement (No. & %)				
	• Acquirer 1	Nil		Nil	
	• Acquirer 2	Nil		Nil	
7.6.	Shares Acquired by way of: Share Purchase Agreement				
	• Number	1,23,660		1,23,660	
	• % of Fully Diluted Equity Share Capital	4.05%		4.05%	
	Share Sale/Purchase Confirmation				
	• Number	14,50,000		14,50,000	
	• % of Fully Diluted Equity Share Capital	47.46%		47.46%	
7.7.	Shares Acquired by way of Open Offer				
	• Number	7,94,350*		Nil	
	• % of Fully Diluted Equity Share	26.00%*		Nil	
7.8.	Shares acquired after Detailed Public Statement				
	• Number	Nil		Nil	
	• Price of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer Shareholding:				
		No.	% of Fully Diluted Equity Share Capital	No.	% of Fully Diluted Equity Share Capital
	• Acquirer 1	7,86,830	25.754%	7,86,830	25.754%
	• Acquirer 2	7,86,830	25.754%	7,86,830	25.754%
7.10.	Pre & Post offer shareholding of the Public				
	• Number	Pre Offer	Post Offer	Pre Offer	Post Offer
	• % of Fully Diluted Equity Share	14,81,410	6,87,060*	14,81,410	14,81,410
		48.492%	22.489%*	48.492%	48.492%

*Assuming full acceptance in the Offer.

- The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited, and the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated February 16, 2015.

ISSUED BY THE MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS:

**MARK CORPORATE ADVISORS PRIVATE LIMITED**

CIN: U67190MH2008PTC181996

404/1, The Summit Business Bay, Sant Janabai Road (Service Lane),

Off W. E. Highway, Vile Parle (East), Mumbai-400 057

Telefax: +91 2226123207/08

Contact Person: Mr. Manish Gaur/Ms. Payal Tachak

Email: openoffer@markcorporateadvisors.com

SEBI Regn No.: INM000012128

Place : Mumbai

Date : March 19, 2015